

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

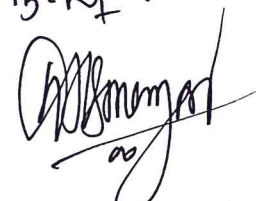
(21)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/281/ (IB)/2017
NAME OF THE PETITIONER(S) : DS CONNECTORS & CABLES INDIA PVT LTD
NAME OF THE RESPONDENT(S) : OPEL AUTO PRODUCTS PVT LTD
UNDER SECTION : 433 (e)(f)

S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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B. SELVAR	Counsel for Respondent	B. Selvar
D. PERUMAN SARANYAN	Counsel for Petitioner	

ORDER

Counsel for both the parties present. Counsel for petitioner is directed to make compliance with the relevant provisions of I&B Code, 2016 within seven days. Counsel for Respondent prayed for two weeks' time to settle the outstanding debts. At request, time is enlarged. Put up on **10.08.2017 at 10.30 A.M.**


(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)


(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)

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